

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 411

IA/5129/ND/2023, IA/5131/ND/2023, IA/4865/ND/2023,
IA/2774/2023, IA/2776/2023, IA/1642/2023, IA/4657/2022,
IA/1192/ND/2023, IA/3994/ND/2023IA/3421/ND/2023 in
IB/204/ND/2021

IN THE MATTER OF:

Union Bank of India	...	Applicant
Versus		
M/s. Supertech Ltd.	...	Respondent

Order under Section 7 of IBC, 2016.

Order delivered on 13.10.2023

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
MR. RAHUL BHATNAGAR,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the GNIDA : Mr. Manish Kumar Srivastava, Mr. Rahul Gupta
Mr. Yash Srivastava, Advs.

Mr. P Chaitanyashil For applicant in IA 4657 of 2022
IA No. 3421 / 2023 - Adv. Toyesh Tewari, Adv. Nikhil Mehndiratta
IA 3994/2023, Adv. Kumar Mihir, Adv. Manu Shekhar Sharma
(Proxy Counsel)

For the RP : Mr. Somdutta Bhattacharria, and
Ms. Niharika Sharma, Advs

ORDER

This is a petition filed under Section 7 of Insolvency & Bankruptcy Code, 2016. List this matter on 10.11.2023 before the Regular Bench.

Sd/-

RAHUL BHATNAGAR
MEMBER (TECHNICAL)

Mdsh

Sd/-

MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)